



**CORRECTED AS ON 19<sup>TH</sup> JULY, 2018**

**LEGISLATIVE ASSEMBLY OF THE STATE OF GOA  
SIXTH SESSION, 2018**

**LIST OF UNSTARRED QUESTIONS FOR ANSWER  
ON 19<sup>TH</sup> JULY, 2018**

***TOTAL NO. OF QUESTIONS: 103***

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<b>FISHERIES</b>	<b>023, 024, 025, 027, 034, 050, 059, 060, 070, 071, 087</b>
<b>GENERAL ADMINISTRATION</b>	<b>015, 017, 044, 046, 069, 088</b>
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<b>SPORTS &amp; YOUTH AFFAIRS</b>	<b>002, 010, 021, 026, 031, 037, 038, 040, 041, 054, 058, 062, 063, 074, 075, 094, 095, 100</b>
<b>TOURISM</b>	<b>003, 004, 005, 009, 014, 019, 022, 035, 036, 039, 051, 052, 053, 065, 066, 072, 073, 082, 085, 090, 102</b>
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<b>MEMBERS INDEX</b>		
	<b>MEMBERS</b>	<b>QUESTION NOS.</b>
1	<b>Shri Aleixo Lourenco</b>	<b>001, 002, 003, 004, 005, 006, 007, 008, 009, 010, 011, 012, 013, 014</b>
2	<b>Shri Antonio Fernandes</b>	<b>015</b>
3	<b>Shri.Chandrakant Kavlekar</b>	<b>016, 017, 018, 019, 020, 021, 022, 023, 024, 025, 026, 027, 028, 029, 030</b>
4	<b>Shri. Churchill Alemao</b>	<b>031, 032</b>
5	<b>Shri. Deepak P. Pauskar</b>	<b>033, 034</b>
6	<b>Shri. Dayanand Sopte</b>	<b>035, 036, 037, 039, 040, 041, 042</b>
7	<b>Shri. Digambar Kamat</b>	<b>043, 044, 045, 046, 047, 048, 049, 050, 051, 052, 053, 054,055, 056, 057</b>
8	<b>Shri. Francisco Silveira</b>	<b>058, 059, 060, 061, 062, 063, 064**</b>
9	<b>Shri. Isidore Fernandis</b>	<b>065, 066, 067, 068, 069, 070, 071</b>
10	<b>Shri. Jose Luis Carlos Almeida</b>	<b>072, 073, 074, 075, 076</b>
11	<b>Shri. Nilesh Cabral</b>	<b>077, 078**, 079, 080**, 081*</b>
12	<b>Shri. Nilkanth Halarnkar</b>	<b>082, 083**, 084, 085, 086, 087,</b>
13	<b>Shri. Rajesh Patnekar</b>	<b>088, 089</b>
14	<b>Shri Ravi Naik</b>	<b>090, 091</b>
15	<b>Shri Subhash Shirodkar</b>	<b>092, 093**, 094, 095</b>
16	<b>Shri Ticlo Glenn Souza</b>	<b>096, 097</b>
17	<b>Shri. Wilfred D'sa</b>	<b>098, 099, 100, 101, 102</b>
18	<b>Shri Luizinho Faleiro</b>	<b>103***</b>

\*The name of Shri Nilkanth Halarnkar is bracketed and shown in unstarred LAQ 081.

\*\*Transferred to other days LAQ list.

\*\*\*Transferred from other days to this days LAQ list.



**LEGISLATIVE ASSEMBLY OF THE STATE OF GOA  
SIXTH SESSION, 2018**

**LIST OF UNSTARRED QUESTIONS FOR ANSWER  
ON 19<sup>TH</sup> JULY, 2018**

SHRI ALEIXO R. LOURENCO

**APPOINTMENT ON COMPASSIONATE GROUNDS**

001. WILL the Minister for Personnel be pleased to state:

- (a) the details for the last three years till date about the name of candidates who were appointed on compassionate ground year-wise, designation wise;
- (b) the names of deceased Government servant and the name of last Department and his last designation who died during their service time;
- (c) the names of the family members who are appointed on compassionate ground and place of posting and his/her address during the last three years;
- (d) the criteria adopted by the Government to appoint children of deceased Government servants on compassionate grounds;
- (e) details of documents required by the Government for appointing on compassionate ground;
- (f) details of the number of times does the Personnel Department takes to possess the compassionate appointment; and
- (g) furnish details of the immediate relief given by the Government to the deceased family?

SHRI ALEIXO R. LOURENCO

**WORK UNDERTAKEN BY SAG NEAR MAIMOLLEM RAILWAY  
BRIDGE**

002. WILL the Minister for Sports and Youth Affairs be pleased to state:

- (a) whether the Directorate of Sports and Youth Affairs/Sports Authority of Goa (SAG) has undertaken any work near Railway over bridge at Maimollem Vasco da Gama;

- (b) if so, the details thereof;
- (c) whether the said work involves filling up of low-lying paddy field; and
- (d) if so, whether any study was conducted to ascertain the adverse impact of the filling of said low lying paddy field on surrounding area with details thereof?

SHRI ALEIXO R. LOURENCO

**STARRED HOTELS IN GOA**

003. WILL the Minister for Tourism be pleased to state:

- (a) the details of Starred Hotels available in Goa as on date;
- (b) furnish details of each category like starting from 3 Stars to 6 Stars hotels in Goa, furnish the place, location, name of each star hotel and the owner/company;
- (c) whether the licenses of such hotels are renewed annually and the amount of revenue generated in form of license fee to the Government;
- (d) the number of hotels that are likely to come in the next three years with details location-wise and areas of each of these hotels;
- (e) the details of extra revenue that is likely to come to the Government treasury in next three years; and
- (f) the details of the number of jobs that will be created by the hotel industry and the number of Goemkars that will be employed in these industries?

SHRI ALEIXO R. LOURENCO

**DEVELOPMENTAL WORK**

004. WILL the Minister for Tourism be pleased to state:

- (a) whether the Tourism Department have estimated any developmental work in the four constituencies of Pernem, Mandrem, Siolim and Calangute furnish details for the past five years;
- (b) if so, the details of the number of works that are tendered such as
  - i) Nature of work, ii) amount tendered;
- (c) whether PWD rates/ GSIDC rates are compared in these tenders with the details thereof; and
- (d) if so, give the reason; if no, which rates are involved, the name of the agency that has applied for the tender, the amount of tendered work, to whom the work as allotted and the time taken for completion of work?.

SHRI ALEIXO R. LOURENCO

**RENOVATION OF DONAPAULA JETTY**

005. WILL the Minister for Tourism be pleased to state:

- (a) the number of times Donapaula jetty has been repaired/renovated in the last 7 years;
- (b) details of contractor, final expenditure incurred on each contracts allotted since last 7 years; and
- (c) the details of the type of Grade of concrete that was used while repairing/renovating Donapaula jetty?

SHRI ALEIXO R. LOURENCO

**CHECKS ON WEIGHTS AND MEASURES**

006. WILL the Minister for Legal Metrology be pleased to state:

- (a) the number of cases booked for violation of weights and measures in the State during the past 5 years;
- (b) whether all weights and measures of roadside vendors, street walkers fruits and vegetable vendors are certified and checked regularly;
- (c) if so, furnish details and specify the number times they are checked; and
- (d) if no, the reasons for the same?

SHRI ALEIXO R. LOURENCO

**WATER HARVESTING**

007. WILL the Minister for Water Resources be pleased to state:

- (a) whether the Government has come up with any schemes for the purpose of promotion of water harvesting in the State, if so, the details thereof;
- (b) whether any provision is made for persons who are interested in undertaking water harvesting measures to avail any subsidy; and
- (c) if so, the eligibility criteria for the same and quantum of subsidy provided?

SHRI ALEIXO R. LOURENCO

**GOA CIVIL SERVICE OFFICERS**

008. WILL the Minister for Personnel be pleased to state:

- (a) the details of the number of Goa Civil Service Officers who have travelled abroad at Government cost for the last 5 years;
- (b) the details such as name, date of travel, place of travel, purpose of travel, the type of leave they have applied;
- (c) whether it was sanctioned by the Government or whether prior approval was taken or not;
- (d) furnish details of the expenditure incurred on each of them; and
- (e) the details of the number of Officers amongst them who have submitted report on their return?

SHRI ALEIXO R. LOURENCO

**PROJECTS APPROVED BY DEPARTMNET**

009. WILL the Minister for Tourism be pleased to state:

- (a) furnish the various projects approved by the Tourism Department from 2012 till 2018;
- (b) whether such project have benefitted the Tourist or helped improve Goa Tourism, if so furnish details of the project, if not the reasons thereof;
- (c) the expenses incurred on these project , whether the money spent has been appropriately used, or has money been spent beyond budget ;and
- (d) are there any such project to be undertaken for the benefits of Tourist of Goa in the next few year, if so the details thereof?

SHRI ALEIXO R. LOURENCO

**SPOTS KITS/MATERIAL SUPPLIED**

010. WILL the Minister for Sport & Youth Affairs be pleased to state:

- (a) the details of sports kits /material supplied by the Government to clubs and other institutions for the last five years till date to each of the Constituency in the State of Goa;
- (b) furnish the constituency-wise amount-wise details of clubs or organization or institution with their name and address, whether they are functioning or non-functional or defunct;
- (c) whether the Director of Sports and Youth Affairs and SAG have sufficient funds to meet the requirements of such clubs or organization and when they apply for assistance, furnish details;
- (d) whether SAG has received any applications from Cutorim Constituency, sports clubs, clubs regarding the supply of gymnasium equipment sports martial, if so furnish details; and
- (e) if so the steps taken by the Government to fulfill the requirement of the said sports club; and
- (f) furnish total articles from SAG given to private contractors?

SHRI ALEIXO R. LOURENCO

**PERSONS EMPLOYED**

011. WILL the Minister for Personnel be pleased to state:

- (a) the number of persons employed by various societies of different Government Department which have been working for number of years;

- (b) the details such as salary drawn, designation and number of years completed, provide these details year wise; and
- (c) whether there is any plan to absorb them in service by respective Department, if so procedure that will be followed?

SHRI ALEIXO R. LOURENCO

**UPDATED ACTS WITH AMENDMENTS**

012. WILL the Minister for Printing & Stationery be pleased to state:

- (a) whether all updated acts are made available in printing press with amendments;
- (b) if so the details thereof; and
- (c) the details of the Acts with amendments that are not available?

SHRI ALEIXO R. LOURENCO

**VACANT POSTS**

013. WILL the Minister for Water Resources be pleased to state:

- (a) furnish details of the number of post which have fallen vacant for the last two years category wise designation wise and the reasons for the occurrence of the vacancies;
- (b) the status or process of filling up the vacancies what initiative have been taken by Department to fill these vacancies as these posts are of urgent nature;
- (c) the details number of post that are abolished and the number of vacancies that are sent for revival with details of the revival; and
- (d) what are the initiatives taken by the Department to fill all these posts?

SHRI ALEIXO R. LOURENCO

**SAFETY OF FOREIGN TOURISTS**

014. WILL the Minister for Tourism be pleased to state:

- (a) whether there is reduction in foreign Tourist coming to Goa because of murders and other crimes especially against foreign women that have taken place in various parts of Goa for last three years, if so furnish details date wise, month wise, year wise and country wise;
- (b) steps taken by the Government for the safety of foreign tourists/ foreign National who visit Goa for holidays; and
- (c) the measure Government has taken to increase the number of foreign tourist arrivals in Goa, give complete details of both safety and promotional measures undertaken in the last three years?

SHRI ANTONIO FERNANDES

**SEVENTH PAY COMMISSION BENEFITS FOR THE ALL WORKING  
STAFF FOR PREVIOUS MINISTER/OPPOSITION LEADER  
OFFICERS**

015. WILL the Minister for General Administrations be pleased to state:

- (a) the reasons for benefits of 7<sup>th</sup> pay commission still not given to all staff working for the previous Minister/Opposition Leader Officers, furnish details amounts due and the reasons for nonpayment till date; and
- (b) if paid the details of the same?

SHRI CHANDRAKANT KAVALEKAR

**NUMBER OF GOVERNMENT SERVANTS RETIRED**

016. Will the Minister for Personnel be pleased to state:

- (a) furnish the details Department wise in tabulated form of Government Servants retired since April 2016 till date
- (b) furnish the details Department wise in tabulated form the sanctioned Strength and current Strength of Government servants;
- (c) furnish the details of Government Servants working on Extension/Superannuation; and
- (d) furnish the details of department and date wise the post advertised and in process of recruiting since January, 2018?

SHRI CHANDRAKANT KAVALEKAR

**GOVERNMENT CORPORATIONS OFFICES HOUSED IN RENTED  
PREMISES**

017. Will the Minister for General Administration be pleased to state:

- (a) the Government Departments and Government Corporations offices housed in rented premises;
- (b) state the reasons for not shifting these offices into Government owned premises;
- (c) the rent the Government pays for these rented premises per month since March 2012;
- (d) the rent the Government pays for these rented premises per month since March 2012;
- (e) whether the Government has revised the rent contract to increase or decrease rent amount after January 2012;
- (f) whether there is any plan to shift these offices from rented premises to Government owned premises;
- (g) if so, name of the office with the new location and date of shifting;



- (h) the reasons behind shifting JMFC courts to rented premises in Patto;
- (i) the reasons behind shifting GSIDC Office to rented premises in Patto;
- (j) the reasons behind shifting North RDA office to rented premises in Patto; and
- (k) furnish the details of total Government offices in spaces building at Patto and rent paid by Government for said premises?

SHRI CHANDRAKANT KAVALEKAR  
**EXPRESS WAYS BETWEEN NATIONAL HIGHWAY AND AIRPORT  
 AT MOPA**

018. Will the Minister for Civil Aviation be pleased to state:

- (a) whether the Government is having any specific proposal on express ways between National Highway and Airport at Mopa;
- (b) if yes, furnish the details; and
- (c) the details of Revenue that will be generate from Mopa Airport?

SHRI CHANDRAKANT KAVALEKAR  
**WORKS UNDERTAKEN BY TOURISM DEPARTMENT IN QUEPEM**

019. Will the Minister for Tourism be pleased to state:

- (a) the total number of proposals received by Government and works undertaken by Government in Quepem Constituency from April 2012 till date;
- (b) furnish the details such as name of the work, date of proposal received, date of estimate prepared and estimated amount, date of technical sanction accorded, date of administrative sanction accorded, date of tender, date of expenditure sanction, name and address of contractor, date of commencement, date of completion/to be completed etc; and
- (c) furnish present status of works, reason for delay and the time frame by which above works will be completed?

SHRI CHANDRAKANT KAVALEKAR  
**WORKS UNDERTAKEN BY WATER RESOURCES DEPARTMENT**

020. Will the Minister for Water Resources be pleased to state:

- (a) the total number of proposals received by Government and works undertaken by Government in Quepem Constituency from April 2012 till date;
- (b) furnish the details such as name of the work, dated of proposal received, date of estimate prepared and estimated amount, date of

technical sanction accorded, date of administrative sanction accorded, date of tender, date of expenditure sanction, name and address of contractor, date of commencement, date of completion/to be completed etc; and

- (c) the present status of works, reason for delay and the timeframe by which above works will be completed?

SHRI CHANDRAKANT KAVALEKAR

**PROJECTS/WORKS BEING CARRIED OUT SINCE 2012 -13 ACROSS  
THE STATE**

021. Will the Minister for Sports and Youth Affairs be pleased to state:

- (a) the details of projects/works being carried out since 2012-13 across the State;
- (b) furnish the details in terms of estimates, tenders, works order, security deposit, etc;
- (c) furnish the information of the projects completed and inaugurated since 2012-13 till date;
- (d) the details about the projects not completed in spite of administrative approval and receipt of the proposals from the vendors in response to tenders; and
- (e) furnish the details for not completing the projects in time or not issuing the works order till date?

SHRI CHANDRAKANT KAVALEKAR

**INSTALLATION OF STREET LIGHT FIXTURES**

022. Will the Minister for Tourism be pleased to state:

- (a) Please to refer unstarred LAQ No. 99 dated 13-12-2017 and state whether the technical sanction, administrative sanction has been obtained for the work for installation of street light fixtures from Karale to Tilamol junction in Quepem Constituency, if, so furnish the details with amount of work with reference no, etc;
- (b) if not, the reasons for delay and timeframe by which technical sanction, administrative sanction will be taken;
- (c) whether GST calculation of above work has been done and if so furnish the details;
- (d) whether the NOC for above work has been obtained from PWD roads Department,
- (e) if so, furnish the copy of the NOC;
- (f) if not, furnish the copy of letters/correspondence made to PWD roads department and correspondence received from PWD roads department till date; and
- (g) the present status of the work?

SHRI CHANDRAKANT KAVALEKAR

**CONSTRUCTION OF FISHING RAMP AT NUVEM KHOLA**

023. Will the Minister for Fisheries be pleased to state:

- (a) whether the Government is aware to urgent need for construction of fishing ramp at Nuvem in Village Panchayat Khola;
- (b) whether the Government has taken any proposal for construction of ramp at Nuvem to solve the hardship faced by fishermen during fishing activities;
- (c) if so, furnish the details thereof;
- (d) if not, furnish the details of the urgent steps Government will take to construct fishing ramps at Nuvem;
- (e) whether any correspondence has been made between department and village Panchayat Khola regarding Nuvem ramp;
- (f) if so, furnish the details of copies of correspondence; and
- (g) whether the Government will arrange any visit to identify the site for construction of ramp at Nuvem with concern official, Panchayat, locals and including local MLA; and
- (h) if so, furnish tentative date of visit?

SHRI CHANDRAKANT KAVALEKAR

**CONSTRUCTION OF FISHING RAMP AT BETUL**

024. Will the Minister for Fisheries be pleased to state:

- (a) whether the Government is aware to urgent need for construction of fishing ramp at Betul in Village Panchayat Betul;
- (b) whether the Government has taken any proposal for construction of ramp at Betul to solve the hardship faced by fishermen during fishing activities;
- (c) if so, furnish the details thereof;
- (d) if not, furnish the details of the urgent steps Government will take to construct fishing ramps at Betul;
- (e) whether any correspondence has been made between department and village Panchayat Betul regarding Betul ramp;
- (f) if so, furnish the details of copies of correspondence; and
- (g) whether the Government will arrange any visit to identify the site for construction of ramp at Betul with concern official, Panchayat, locals and including local MLA; and
- (h) if so, furnish tentative date of visit?

SHRI CHANDRAKANT KAVALEKAR

**CONSTRUCTION OF FISHING RAMP AT SALERI**

025. WILL the Minister for Fisheries be pleased to state:

- (a) whether the Government is aware of urgent need for construction of fishing ramp at Saleri and development near Saleri bridge in Village Panchayat Khola;
- (b) whether the government has taken any proposal for construction of ramp at Saleri and development near Saleri bridge to solve the hardship faced by fishermen during fishing activities, if so, furnish the details thereof;
- (c) if not, furnish the details of the urgent steps governments will take to construct fishing ramps at Saleri and development near Saleri bridge;
- (d) whether any correspondence has been made between department and village Panchayat Khola for above works, if so, furnish detail copies of correspondence; and
- (e) whether the government will arrange any visit to identify the site for above works with concern officials, Panchayat, locals and including local MLA, if so, furnish tentative date of visit?

SHRI CHANDRAKANT KAVALEKAR

**HARNESS CASES IN SAG**

026. WILL the Minister for Sports & Youth affairs be pleased to state the number of harness cases pending in SAG till date, furnish details, such as name, year and reasons for pendency and by which date they will be employed?

SHRI CHANDRAKANT KAVALEKAR

**VILLAGES OF GOA AS FISHING VILLAGES**

027. WILL the Minister for Fisheries be pleased to state:

- (a) whether there is need to declare some villages of Goa as fishing villages to protect rights of local fisherman; and
- (b) if so, whether Government has plans to do the same in near future, furnish details thereof?

SHRI CHANDRAKANT KAVALEKAR

**NATIONAL WATER SHED PROJECT**

028. WILL the Minister for Water Resources be pleased to state whether Government is aware of National Water Shed Project, furnish the details about the steps taken for implementation of said project?

SHRI CHANDRAKANT KAVALEKAR

**REGISTERED BORE WELL CONTRACTORS**

029. WILL the Minister for Water Resources be pleased to state:

- (a) whether department had list of registered bore well contractors, if so, give their names and registration numbers; and
- (b) whether there is any control on non-registered bore well contractors?

SHRI CHANDRAKANT KAVALEKAR

**CREATION OF NEW POSTS**

030. WILL the Minister for Administrative Reforms be pleased to state:

- (a) furnish details of posts newly created by all departments, Corporations, Boards, Local Bodies etc. since April 2015 till date;
- (b) furnish details of posts being lapses since April 2015 till date from all Departments, Bodies, Corporations Boards, Local Bodies etc. ;
- (c) furnish details of such lapsed posts filled up again or likely to be filled with approval in the cabinet meeting; and
- (d) furnish details of the vacancies being filled or generated on contract basis or through other private or Government supports Agencies or Corporations in all Departments, Corporations in all Departments, Corporations, Local Bodies, Boards etc.?

SHRI CHURCHILL ALEMAO

**SAG GROUNDS IN THE STATE OF GOA**

031. WILL the Minister for Sports & Youth Affairs be pleased to state:

- (a) the number of SAG grounds are functioning in the State of Goa;
- (b) list of SAG grounds and name of places where they are situated;
- (c) list of SAG grounds functioning and not functioning;
- (d) the amount Department spending on the maintenance of theses grounds, detail copies of individual grounds ; and
- (e) whether the Government is charging the professional and national football clubs registered in Goa for using the SAG grounds for practice sessions?

SHRI CHURCHILL ALEMAO

**DIFFERENT AGENCIES OPERATING AT THE AIRPORT**

032. WILL the Minister for Airport be pleased to state:

- (a) furnish the details of different agencies operating at the Airport and their functions;
- (b) the number of taxi owners are Goans and Non-Goans;

- (c) the number of taxi drivers are Goans and Non-Goans;
- (d) the number of NOC are granted for taxi to operate from the Airport;
- (e) name and contract papers of the Agencies operating at the Airport; and
- (f) the number of loaders are Goans and Non-Goans at the Airport?

SHRI DEEPAK PRABHU PAUSKAR

**DETAILS OF COMPENSATORY JOB FROM SAVORDEM  
CONSTITUENCY**

033. WILL the Minister for Personnel be pleased to state the number of applications received for compensatory job from Savordem Constituency from April 2012 till date and furnish details of list of number are them appointed and the number applications that are pending?

SHRI DEEPAK PRABHU PAUSKAR

**MOBILE FISH VAN FACILITY**

034. WILL the Minister for Fisheries be pleased to state:

- (a) the number of Mobile fish van that are in Goa under fisheries Department;
- (b) whether there is any facility to provide Panchayat wise service of Mobile vans for supply of fish; and
- (c) the number of them that are allotted for Savordem Constituency?

SHRI DAYANAND SOPTE

**PRESENT STATUS OF BEAUTIFICATION OF BHAGWATI TEMPLE**

035. WILL the Minister for Tourism be pleased to state:

- (a) the present status of beautification of Bhagwati Sapteshwar Temple in Manderem;
- (b) furnish the details such as;
  - (i) date of work order,
  - (ii) total amount,
  - (iii) completion period,
- (c) if work not completed in the time frame, the reason therefore;
- (d) if work not completed due to the mistake of contractor, the action on such contractor?

SHRI DAYANAND SOPTE

**VEHICLE HIRED BY GOA TOURISM DEVELOPMENT**

036. WILL the Minister for Tourism be pleased to state:

- (a) details of the vehicles hired by the Goa Tourism Development Corporation from 1<sup>st</sup> April, 2017 till date and the procedure followed for the same, the amount per km paid for each type of vehicle, designation of the officers using the said vehicles;
- (b) details of the vehicles hired without inviting tenders and the reasons for the same; and
- (c) the total amount paid for hired vehicles from 1<sup>st</sup> April 2017 till date?

SHRI DAYANAND SOPTE

**PLAYGROUNDS TAKEN UNDER CONSTRUCTION IN PERNEM  
TALUKA**

037. WILL the Minister for Sports & Youth Affairs be pleased to state:

- (a) the total number of playgrounds taken under construction in Pernem Taluka from 2007 to 2012 and 2017 till date;
- (b) whether acquisition of land is conducted/ completed;
- (c) number of playgrounds for which tender is floated;
- (d) number of playgrounds for which work orders are issued;
- (e) number of playgrounds which are being completed;
- (f) number of playgrounds are not completed; and
- (g) reasons for non-completion of the said ground?

SHRI DAYANAND SOPTE

**GYMS UNDER SPORTS DEPARTMENT**

038. WILL the Minister for Sports & Youth Affairs be pleased to state:

- (a) the total number of gyms under Department in Mandrem Constituency;
- (b) number of staff engaged in gyms;
- (c) number of regular staff and on contract basis;
- (d) salary paid to regular staff till date;
- (e) salary paid to staff which are on contract basis;
- (f) total number of staff who are on contract basis;
- (g) is there any policy framed by the Government to regularize the staff which are on contract basis; and
- (h) if so, the details therefore?

SHRI DAYANAND SOPTE

**WORKS UNDERTAKEN UNDER SWADESH DARSHAN SCHEME**

039. WILL the Minister for Tourism be pleased to state:

- (a) details of amount sanctioned by the Central Government under Phase 1 and Phase 2 of Swadesh Darshan Scheme;
- (b) details of amount utilized till date on various projects undertaken under Swadesh Darshan Scheme Phase 1 and Phase 2;
- (c) details of amount yet to be utilized under Swadesh Darshan Phase 1 and Phase 2 scheme with reasons for the same;
- (d) details of projects undertaken under Swadesh Darshan Scheme Phase 1 and Phase 2 with details of current status of the said projects;
- (e) what is the time frame for utilization of the amount received under Swadesh Darshan Scheme Phase 1 and 2; and
- (f) whether any amount is returned or likely to be returned back to the Central Government under Swadesh Darshan Scheme Phase 1 and Phase 2 for failure to utilize the amount sanctioned, if so, details thereof?

SHRI DAYANAND SOPTE

**TOTAL NUMBER OF BUDGETARY PROVISION TO SPORTS**

040. WILL the Minister for Sports & Youth Affairs be pleased to state:

- (a) the total amount of budgetary provision made in Sports Department with Directorate of Sports and Youth Affairs for the year 2017-18;
- (b) the total amount spent in different Constituency;
- (c) furnish the details such as;
  - (i) name of the Constituency;
  - (ii) name of the project;
  - (iii) cost of the project;
  - (iv) number of projects completed so far;
  - (v) number of projects which are under construction;
  - (vi) date of completion period of all projects undertaken under Sports Department; and
  - (vii) if any project remain incomplete after completion of period furnish reasons for delay?

SHRI DAYANAND SOPTE

**NUMBER OF GROUND BOYS APPOINTED FROM 2012**

041. WILL the Minister for Sports & Youth Affairs be pleased to state:

- (a) the total number of Ground Boys appointed from 2012 till date;
- (b) the number of staff are made permanent appointment;



- (c) number of staff on contract basis;
- (d) the total number of staff on contract for more than 10 years, more than 7 years, more than 5 years and more than 3 years;
- (e) has the Government planned to regularize staff which are on contract basis;
- (f) if so, the policy framed by the Government to regularize such staff; and
- (g) in which year those staff will be regularized?

SHRI DAYANAND SOPTE

**TOTAL NUMBER OF PROJECTS UNDERTAKEN BY WATER RESOURCES DEPARTMENT**

042. WILL the Minister for Water Resources be pleased to state:

- (a) the total number of projects undertaken by Water Resources Department in Mandrem Constituency from 2017 till date with details such as;
  - i. name of the project;
  - ii. total estimated cost of the project;
  - iii. number of projects already tendered;
  - iv. number of projects pending after getting administrative approval;
  - v. number of projects tendered but not issued out works order; and
  - vi. number of works order issued of different projects but the work not started?

SHRI DIGAMBAR KAMAT

**CANDIDATES SELECTED FOR GOVERNMENT JOBS**

043. WILL the Minister for Personnel be pleased to state:

- (a) furnish list of candidates selected for Government jobs in all Departments and Corporations of the State from 1<sup>st</sup> January 2014 till date; and
- (b) the details i.e name of candidates, residential address, designation of post and present posting Department-wise?

SHRI DIGAMBAR KAMAT

**PURCHASE OF NEW VEHICLES BY THE GOVERNMENT**

044. WILL the Minister for General Administration be pleased to state:

- (a) the number of new vehicles purchased by the Government from 1-1-2014 till date;
- (b) the details such as date of purchase, model of the vehicle, cost of each vehicle, mark of the vehicle, etc; and

- (c) the details such allotments of these vehicles to allotter with name and date of allotment?

SHRI DIGAMBAR KAMAT

**MINISTERS AND MLAS VISITING FOREIGN COUNTRIES**

045. WILL the Minister for Personnel be pleased to state:

- (a) the details of chief Minister, Ministers and MLAs who visited foreign countries from 01/01/2014 till date, with date of visit, duration of visit and purpose of their visits;
- (b) the total expenditure incurred on such each visit including cost of tickets, accommodation and on T.A, D.A etc;
- (c) whether the delegation/officer on tour submit reports to the Government, if so, furnish the copy of each report and action initiated on the reports; and
- (d) whether necessary permission from Union Home Ministry, External affairs ministry and prime Minister office was obtained before undertaking such foreign tours?

SHRI DIGAMBAR KAMAT

**TOURS BY MINISTERS TO OTHER PLACES IN INDIA**

046. WILL the Minister for General Administration be pleased to state:

- (a) furnish details of visits undertaken by Chief Minister and Ministers from 01-01-2014 till date to other places in India along with dates, place of visit with purpose of visit; and
- (b) furnish details of expenditure incurred on each Minister for such visits including cost of tickets, accommodation and T.A, D.A ?

SHRI DIGAMBAR KAMAT

**STAFF RECRUITMENT ON PERMANENT BASIS IN WATER  
RESOURCES DEPARTMENT**

047. WILL the Minister for Water Resources be pleased to state:

- (a) the number of employees that have been recruited by Water Resources Department in various categories from 01/01/2014;
- (b) furnish details such as name and addresses of the employee with designation, date of recruitment and the present posting; and
- (c) the total strength of the staff of Water Resources Department furnish details?

SHRI DIGAMBAR KAMAT

**STAFF RECRUITMENT ON CONTRACT BASIS**

048. WILL the Minister for Water Resources be pleased to state:

- (a) number of employees that have been recruited/engaged by Water Resources Department on Contract Basis in various categories since 1-1-2014 till date;
- (b) furnish details, such as names and addresses of the employees, date of recruitment, designation and their present posting; and
- (c) the amount paid to each one of them, furnish details; and
- (d) the number of employees that are working on Contract basis as on date with details thereof?

SHRI DIGAMBAR KAMAT

**ENGINEERS WORKING IN WATER RESOURCES DEPARTMENT**

049. WILL the Minister for Water Resources be pleased to state:

- (a) the number of Engineers that are presently working in Water Resources Department, furnish details such as names, date of recruitment, educational qualifications at the time of recruitment with designation and posting;
- (b) the number of Engineers that have procured certificate of higher educational qualification while in service of the Department;
- (c) furnish details such as name/higher qualification obtained/name of university/ whether recognized by UGC / Government of India; and
- (d) whether the Government has given permission to them to obtain higher educational qualification while working in the Department?

SHRI DIGAMBAR KAMAT

**RECRUITMENT IN FISHERIES DEPARTMENT**

050. WILL the Minister for Fisheries be pleased to state:

- (a) the names and address of employees recruited in the Fisheries Department from 01-01-2014 till date;
- (b) furnish the marks obtained by each of them respectively in written and oral test before employment;
- (c) the name of candidates who applied for each post with details such as their names and addresses;
- (d) the names of the officers/authority who conducted the written tests for respective posts;
- (e) the names of the officers/authority who conducted oral interview for respective posts; and

- (f) the names of the officers/authority who conducted computer literacy tests if any, for respective posts?

SHRI DIGAMBAR KAMAT

**PROJECTS UNDERTAKEN BY THE TOURISM DEPARTMENT**

051. WILL the Minister for Tourism be pleased to state:

- (a) the number of projects undertaken by the Tourism Department from 01-01-2014 till date;
- (b) furnish details separately for the projects proposed by the Government of India/ Central Agencies and the Government of Goa with details such as type of projects, cost of projects with details of approval of projects;
- (c) furnish the copies of tender notices calling for bids;
- (d) furnish the comparative statement along with copy of the minutes of Tender Selection Committee; and
- (e) furnish work orders for each project?

SHRI DIGAMBAR KAMAT

**PROPERTIES OF TOURISM DEPARTMENT LEASED OUT**

052. WILL the Minister for Tourism be pleased to state:

- (a) the details of all the properties/hostels owned by the Tourism Department;
- (b) the number of those leased to outside parties with details such as name of the property leased, name of the leaseholder, date of lease and copy of the lease deed; and
- (c) whether the legal formalities were done before leasing out these properties; if so, the copy of the advertisement calling for bids and minutes of the scrutinizing Committee finalizing the leaseholder?

SHRI DIGAMBAR KAMAT

**PROPERTIES OF GTDC LEASED OUT**

053. WILL the Minister for Tourism be pleased to state:

- (a) the details of all the properties/hostels owned by the Goa Tourism Development Corporation;
- (b) the number of those leased to outside parties with details such as name of the property leased, name of the leaseholder with date of lease and copy of the lease deed; and
- (c) whether legal formalities were done before leasing out these properties; if so, the copy of the advertisement calling for bids and minutes of the scrutinizing Committee finalizing the leaseholder?

SHRI DIGAMBAR KAMAT

**APPOINTMENT OF COACHES BY SAG**

054. WILL the Minister for Sports and Youth Affairs be pleased to state:

- (a) the number of coaches working with SAG on permanent or contract basis with details such as names and addresses of the coaches, place of working, date of joining, type of discipline;
- (b) whether there are any applications pending with SAG, if so, with details thereof;
- (c) whether there are any demands from various Associations for appointment of coaches with details thereof; and
- (d) if so, the details such as steps initiated to meet their demands?

SHRI DIGAMBAR KAMAT

**DESILTING WORK OF NULLAHS AT MARGAO**

055. WILL the Minister for Water Resources be pleased to state:

- (a) whether the tenders were floated by the Government for desilting of nullahs in Margao Constituency during the last 3 years with details ward-wise such as name of the work, name and address of the contractor, date of work order, amount of work order, date of commencement and completion of work; and
- (b) if not, the time frame by which Government intend to float the tenders with details thereof?

SHRI DIGAMBAR KAMAT

**PLAN WORKS UNDERTAKEN BY WATER RESOURCES  
DEPARTMENT**

056. WILL the Minister for Water Resources be pleased to state:

- (a) the number of plan works that have been tendered by the Government from 1.1.2015 till date;
- (b) the details of these works such as name of the work, name of the division, estimated amount, date of work order, copy of work order, name and address of the contractor; and
- (c) the present status of each work till date?

SHRI DIGAMBAR KAMAT

**NON-PLAN WORKS UNDERTAKEN BY WATER RESOURCES  
DEPARTMENT**

057. WILL the Minister for Water Resources be pleased to state:

- (a) the number of Non-plan works that have been tendered by the Government from 1.4.2015 till date;

- (b) the details of these works such as name of the work, name of the division, estimated amount, date of work order, copy of work order, name and address of the contractor; and
- (c) the present status of each work till date?

SHRI FRANCISCO SILVEIRA

**DILAPIDATED GYMNASIUM**

058. WILL the Minister for Sports and Youth Affairs be pleased to state:

- (a) whether the Government is aware of the dilapidated condition of the Gymnasium situated in Batim Panchayat Ghar at Batim in St. Andre Constituency;
- (b) Whether the Government will propose to update all the equipment's of the Gymnasium, if so, the time frame to make the gymnasium operational;
- (c) Whether the Government will repair the equipment's to satisfy the youth of the villagers awaiting to make use of the gymnasium; and
- (d) whether the Government will propose to give gymnasium on contract to a private party on lease basis as is done in Neura Village Panchayat in St. Andre Constituency with details thereof?

SHRI FRANCISCO SILVEIRA

**GOVERNMENT'S ACTION TO BAN MECHANISED BOATS/CANOES**

059. WILL the Minister for Fisheries be pleased to state:

- (a) the measures that the Government has plan to checkmate the movement of mechanized boats used for fishing during the fishing ban season;
- (b) Whether the Government has received any complaints of mechanized fishing during the season of fishing ban;
- (c) the number of patrol vessels possessed by the Department; and
- (d) the number of Patrol boats are pressed into service to nab the guilty mechanized boats/canoes with details thereof?

SHRI FRANCISCO SILVEIRA

**SALE OF SUBSIDIESED FISH**

060. WILL the Minister for Fisheries be pleased to state:

- (a) whether the Government plans to provide fish to the people of Goa at subsidised rates through its outlets;
- (b) If so, the details thereof?

SHRI FRANCISCO SILVEIRA

**RECRUITMENT OF NEW STAFF**

061. WILL the Minister for Personnel be pleased to state:

- (a) whether the Government intends to recruit staff to various Departments;
- (b) if so, the number of staff to be appointed Department-wise and Designation-wise; and
- (c) whether the Government will give equal representation to all Constituencies while recruiting the staff with details thereof?

SHRI FRANCISCO SILVEIRA

**FINANCIAL ASSISTANCE FOR SPORTS CLUBS**

062. WILL the Minister for Sports and Youth Affairs be pleased to state:

- (a) whether the Government has provided any financial assistance/donation to a club/association in St. Andre Constituency in 2017-2018 with details thereof; and
- (b) if not, whether the Government will ever consider favorably the applications received from club/association from St. Andre Constituency with details thereof?

SHRI FRANCISCO SILVEIRA

**DEVELOPMENT OF RURAL PLAYGROUND**

063. WILL the Minister for Sports & Youth Affairs be pleased to state:

- (a) whether the Government has any proposal to provide a playground in each village of St. Andre Constituency;
- (b) if so, whether the land has been identified for the same;
- (c) whether the Government has funds to bear the expenditure for acquisition of land and development of the ground; and
- (d) whether the Government will give priority to the provision of play grounds to the rural areas to promote the sports policy of the Prime Minister's Khelo India; please specify?

SHRI FRANCISCO SILVEIRA

**PLANS TO PROVIDE EMPLOYMENT**

064. Transferred as Unstarred LAQ No.95 to Labour & Employment to be answered on 25.07.2018.

SHRI ISIDORE FERNANDES

**DEVELOPMENT OF TOURIST PLACES IN THE STATE**

065. WILL the Minister for Tourism be pleased to state:

- (a) whether the Government has sanctioned any funds for tourism projects in order to develop tourist places such as eco, religion, medical tourism;
- (b) if so, furnish project-wise and taluka-wise details; and
- (c) if not, whether the Government intends to promote the above mentioned tourism in the State?

SHRI ISIDORE FERNANDES

**PARKING FACILITIES AT PALOLEM BEACH IN CANACONA**

066. WILL the Minister for Tourism be pleased to state:

- (a) whether there is any reason for traffic congestion due to unavailability of proper parking facility for tourist buses, bikes and cars etc. at Palolem Beach in Canacona Municipal area;
- (b) whether any proposal has been initiated by the Department to provide parking facilities at Palolem Beach;
- (c) if so, furnish the details thereof; and
- (d) if not, the steps the Government intends to take?

SHRI ISIDORE FERNANDES

**NULLAHS IN CANACONA TALUKA**

067. WILL the Minister for Water Resources be pleased to state:

- (a) whether the Government is aware of the number of Nullahs existing in Canacona Taluka;
- (b) if so, whether the Government is aware that the depth of the nullahs decreases due to accumulation of slit;
- (c) if so, the number of desilting of nullahs taken up since 2013 till date in Canacona Constituency;
- (d) furnish the details such as name of nullahs, date of desalting , date of work orders issued, amount of work order, name and addresses of contractors; and
- (e) the number of estimates prepared and the number of the pending; furnish details?



SHRI ISIDORE FERNANDES

**HARNESS CASES PENDING IN CANACONA TALUKA**

068. WILL the Minister for Personnel be pleased to state:

- (a) the number of harness cases pending from Canacona; Constituency from the last 5 years; and
- (b) whether the Government will consider such cases on urgent basis?

SHRI ISIDORE FERNANDES

**GOVERNMENT QUARTERS IN THE STATE**

069. WILL the Minister for General Administrations be pleased to state:

- (a) the total number of Government quarters in the State;
- (b) the total number of Government quarters in South Goa District;
- (c) the total number of quarters lying vacant; and
- (d) the reasons for vacant quarters?

SHRI ISIDORE FERNANDES

**ILLEGAL FISHING IN THE TERRITORIAL WATER OF GOA**

070. WILL the Minister for Fisheries be pleased to state:

- (a) whether there are reports of outstations fishing boats/trawlers illegally fishing in the Territorial water of Goa; and
- (b) if so, furnish the details of action taken by the Government?

SHRI ISIDORE FERNANDES

**FISHING JETTIES IN CANACONA TALUKA**

071. WILL the Minister for Fisheries be pleased to state:

- (a) the number of fishing jetties existing in the State;
- (b) the number of fishing jetties in Canacona Taluka;
- (c) whether the Government has any plan to construct a fishing jetty in Canacona Taluka;
- (d) if so, furnish the details such as place identified for construction of jetties;
- (e) if not, whether the Government has any plan to re-construct or renovate the fishing jetty; and
- (f) if so, furnish the details such as name and location of the jetty?

SHRI JOSE LUIS CARLOS ALMEIDA

**PRESENT STATUS OF THE PROJECTS UNDERTAKEN BY  
TOURISM DEPARTMENT**

072. WILL the Minister for Tourism be pleased to state:

- (a) the present status and progress report of the projects undertaken by GTDC and Tourism Department in Vasco Constituency;
- (b) whether the projects are as per the time frame; and
- (c) if no, the reason therefor?

SHRI JOSE LUIS CARLOS ALMEIDA

**INFRASTRUCTURE DEVELOPMENT WORKS ON THE BEACHES IN  
MORMUGAO**

073. WILL the Minister for Tourism be pleased to state:

- (a) whether the Government has carried out any infrastructure development work on the beaches in Mormugao Taluka; and
- (b) if so, the details beach-wise?

SHRI JOSE LUIS CARLOS ALMEIDA

**PRESENT STATUS OF THE PROPOSED WORK UNDERTAKEN BY  
SPORTS & YOUTH AFFAIRS DEPARTMENT**

074. WILL the Minister for Sports and Youth Affairs be pleased to state:

- (a) the present status and progress report of all ongoing and proposed work initiated by the Sports & Youth affairs Department in the Mormugao Taluka;
- (b) whether the works are as per the time frame; and
- (c) if not, the reasons thereof ?

SHRI JOSE LUIS CARLOS ALMEIDA

**SANCTIONED STRENGTH AND PRESENT STRENGTH OF THE  
STAFF AT SAG COMPLEX IN MARMUGAO TALUKA**

075. WILL the Minister for Sports and Youth Affairs be pleased to state the post wise details of the sanctioned strength and the present strength of staff at SAG Complex Bhute Bhat, SAG Complex Chicalim and Tilak maidan Vasco in Mormugao Taluka?

SHRI JOSE LUIS CARLOS ALMEIDA

**PROJECTS/ WORKS UNDERTAKEN BY WATER RESOURCES  
DEPARTMENT IN VASCO CONSTITUENCY**

076. WILL the Minister for Water Resources be pleased to state:

- (a) the present status of all the ongoing projects/works undertaken by the Water Resources Department in Vasco Constituency; and
- (b) the time frame for completion?

SHRI NILESH CABRAL

**RE-EMPLOYED STAFF**

077. WILL the Minister for Personnel be pleased to state:

- (a) the total number of officers/personnel retired from Government service either upon attaining the superannuation age or voluntarily who have been re-employed by the Government either on contractual basis or co-terminus basis;
- (b) furnish the names of all such personnel along with date of re-employment and the age of each personnel as on date;
- (c) furnish the names and designation of Government servants who have been given extensions in service upon attaining the age of superannuation; date on which the respective Government servant had attained the age of superannuation?

SHRI NILESH CABRAL

**DISCIPLINARY PROCEEDINGS AGAINST JUNIOR SCALE AND  
SENIOR SCALE OFFICERS**

078. Transferred as Unstarred LAQ No.132 to Vigilance to be answered on 20.07.2018.

SHRI NILESH CABRAL

**REGULARISATION OF CONTRACTUAL STAFF**

079. WILL the Minister for Personnel be pleased to state:

- (a) whether the Government is aware that in certain Government Department there are staff working on contractual basis for periods as long as 10 years and more;
- (b) whether the Government has any plans of regularize the service of such contractual staff; if so, the time frame by which they will be regularized; and
- (c) if not, the reasons thereof?

SHRI NILESH CABRAL

**STUDY TO THE POLLUTION LEVELS OF THE RIVERS IN GOA**

080. Transferred as Unstarred LAQ No.130 to Environment to be answered on 20.07.2018.

SHRI NILESH CABRAL

SHRI NILKANTH HALARNKAR

**STRENGTH OF GOVERNMENT EMPLOYEES**

081. WILL the Minister for Personnel be pleased to state:

- (a) the number of Government servants / employees in the State, Government / Corporation, Autonomous body, Government Aided schools and colleges; furnish details such as name of organization, number of permanent staff, name of contractual staff, number of daily wages, consolidated cost towards the salary, leave, gratuity, LTC, medical allowance and other benefits of pay to the staff in the last 3 financial years;
- (b) whether there has been any study to decide on rationalization of staff and downsizing of employees after the implementation of 7<sup>th</sup> Pay Commission recommendations; and
- (c) furnish details of autonomous bodies / corporation who have paid 7<sup>th</sup> Pay Commission benefits to their employees; the reasons why few corporations have not been permitted to implement 7<sup>th</sup> Pay Commission recommendations to its employees and the time frame and steps taken by the Government to do so?

SHRI NILKANTH HALARNKAR

**INCOME & EXPENDITURE OF GTDC**

082. WILL the Minister for Tourism be pleased to state:

- (a) the promotional marketing activities taken by Goa Tourism Development Corporation for last 3 years; furnish event wise details;
- (b) the Budget provision made by the Government for last 3 years;
- (c) the expenditure incurred by GTDC for last 3 years;
- (d) the income generated by GTDC for last 3 years; and
- (e) the amount of revenue returned back to the Government treasury of Tourism Department?

SHRI NILKANTH HALARNKAR

**UNEMPLOYMENT IN THE STATE**

083. Transferred as Unstarred LAQ No.93 to Labour & Employment to be answered on 25.07.2018.

SHRI NILKANTH HALARNKAR

**GOAN ORIGIN ARRESTED IN DUBAI**

084. WILL the Minister for NRI Affairs be pleased to state:

- (a) whether the Government have any information of a Goan origin youth employed in Dubai placed under arrest; and
- (b) if so, whether any representation from Ryan D'Souza & Family has been received by the Government?

SHRI NILKANTH HALARNKAR

**APPLICATION RECEIVED FOR NEW HOTELS**

085. WILL the Minister for Tourism be pleased to state:

- (a) the number of applications received by the Tourism Department for registration of Hotels (i.e. Guests house to star hotels) during the last 2 years;
- (b) the number of inspections conducted and issued licenses for the same; and
- (c) the number of applications pending for registration for hotels (Guests house to star hotels) with reasons thereof?

SHRI NILKANTH HALARNKAR

**RAIDS CONDUCTED IN NORTH GOA**

086. WILL the Minister for Legal Metrology be pleased to state:

- (a) the number of raids conducted during the last 5 years in North Goa;
- (b) the number of cases registered; and
- (c) the action taken if any?

SHRI NILKANTH HALARNKAR

**TRADERS AT MALIM JETTY**

087. WILL the Minister for Fisheries be pleased to state:

- (a) the number of fishing traders at Malim jetty;
- (b) the number of those are Goan fishing traders;
- (c) the criteria for allotment of lots or auction of spaces / stalls;
- (d) the name of registered allottees; and
- (e) whether it is auctioned or allotted by lots?

SHRI RAJESH PATNEKAR

**PRESENT STATUS OF GOA BHAVAN AT MUMBAI**

088. WILL the Minister for General Administrations be pleased to state:

- (a) the present status of repair and renovation work of Goa Bhavan in Mumbai;
- (b) since when the Goa Bhavan has been closed for booking;
- (c) the time period by which the Goa Bhavan will be opened again;
- (d) whether MHADA has granted the required NOC; when was it granted; and
- (e) whether the property is in the possession of Goa Government; or it is on lease from MHADA; and
- (f) if yes, furnish details of the lease conditions and term of lease, amount paid or the purpose of obtaining lease?

SHRI RAJESH PATNEKAR

**DESILTING OF DAMS**

089. WILL the Minister for Water Resources be pleased to state:

- (a) whether the Department is considering desilting of the dams in the State;
- (b) if so, the details thereof;
- (c) the dates the dams were desilted last time;
- (d) the measures/action taken to desilt the dams;
- (e) whether there is increase in storage capacity of each dam after desiltation;
- (f) the time frame by which the desiltation work of all dams will be completed;
- (g) the manner in which the department intend to desilt the dams;
- (h) the time frame by which the actual process of desiltation would begin; and
- (i) the details whether this work would affect the rain water storing process in the Dam?

SHRI RAVI S.NAIK

**RECORD OF DOMESTIC TOURISTS**

090. WILL the Minister for Tourism be pleased to state:

- (a) whether the Government has any record of domestic tourists arriving in the State;
- (b) whether the Government has initiated any measures on promotion or restriction on domestic tourism; and
- (c) if so, the steps initiated by the Government towards the same?

SHRI RAVI S. NAIK

**DEVELOPMENTAL WORKS IN PONDA CONSTITUENCY**

091. WILL the Minister for Water Resources be pleased to state:

- (a) the number of developmental works taken up by the Water Resource Department in Ponda Constituency since 1.4.2012 till date with details such as name and nature of work, estimated tender amount; and
- (b) the details of the number of works completed and pending since 1.4.2012 till date?

SHRI SUBHASH SHIRODKAR

**RECRUITMENTS IN GOVERNMENT DEPARTMENTS**

092. WILL the Minister for Personnel be pleased to state the Department wise details of the number of persons recruited in Government Departments on contract and regular basis during the years 2017-18 and 2018-19 with their names, addresses and designations?

SHRI SUBHASH SHIRODKAR

**RECRUITMENTS IN VARIOUS GOVERNMENT CORPORATIONS**

093. Transferred as Unstarred LAQ No.94 to Finance to be answered on 25.07.2018.

SHRI SUBHASH SHIRODKAR

**PLAYFIELDS DEVELOPED IN VILLAGES**

094. WILL the Minister for Sports and Youth Affairs be pleased to state:

- (a) the number of playfields developed by the Government in various villages during the years 2017-2018 and 2018-2019; and
- (b) the expenditure incurred on each of these playfields?

SHRI SUBHASH SHIRODKAR

**SCHEMES FOR PROMOTION OF FOOTBALL AND CRICKET IN THE STATE**

095. WILL the Minister for Sports and Youth Affairs be pleased to state the details of schemes implemented by the Government for promoting Football and Cricket in the State?

SHRI TICLO GLENN J V A E SOUZA

**WORKS TAKEN UP BY WATER RESOURCES DEPARTMENT IN  
NORTH GOA**

096. WILL the Minister for Water Resources be pleased to state:

- (a) the Constituency-wise details of work completed in North Goa from April, 2017 till date with constituency, name of work, estimated cost and date of tender; and
- (b) the total work completed and proposal pending from Aldona Constituency with details such as name of work, proposal date, date of estimate, date of tender and status of work?

SHRI TICLO GLENN J V A E SOUZA

**RECRUITMENT IN THE VARIOUS DEPARTMENT**

097. WILL the Minister for Administrative Reforms be pleased to state:

- (a) the details of posts filled by the Department for the year 2017-18;
- (b) the number of the Department who have revived the posts for the year 2018-2019 with details of post revived; and
- (c) whether these posts have been advertised and whether recruitment process has been initiated from any of these Departments so far?

SHRI WILFRED D'SA

**RETAINING WALL FOR PROTECTION OF SEA EROSION**

098. WILL the Minister for Water Resources be pleased to state:

- (a) whether Government has any policy for construction of retaining wall for protection of sea erosion;
- (b) if so, the details of fund available;
- (c) whether any fund allotted by Central Government for construction of retaining wall for the protection of Sea Erosion with the details thereof;
- (d) whether any estimates are prepared between the stretch from Betalbatim to Utorda Beach in Nuvem Constituency since the year 2000 with details thereof; and
- (e) whether the work are tendered and not completed, furnish details?

SHRI WILFRED D'SA

**DESILTING OF RIVER SAL**

099. WILL the Minister for Water Resources be pleased to state:

- (a) whether the Government has planned to desilt River Sal;
- (b) if so, the details thereon;
- (c) whether any estimate is prepared with the details thereof;



- (d) whether any survey is done by Water Resource Department in River Sal pertaining to desilting work; if so, name of the agency and address;
- (e) whether any local traditional fisherman are taken in to confidence; if so the details;
- (f) whether any action is taken on sewerage outlet in River by hotels and Builders with the details thereon; and
- (g) whether any survey is conducted on such outlets?

SHRI WILFRED D'SA

**PLAY GROUNDS UNDER SAG**

100. WILL the Minister for Sports and Youth Affairs be pleased to state:

- (a) the details of Playgrounds acquired under SAG in Nuvem Constituency;
- (b) date of acquisition, award copy and possession certificate;
- (c) the details of amount spent for construction of this ground;
- (d) name of the ground and area and amount spent;
- (e) whether any NOC is issued to NGO/Panchayat for development of SAG ground; and
- (f) if so, copy of application and copy of NOC granted?

SHRI WILFRED D'SA

**WORKS IN NUVEM CONSTITUENCY**

101. WILL the Minister for Water Resources be pleased to state:

- (a) the details of works tendered for the year 2016-2017 and 2017 and 2018 till date;
- (b) the details of work tendered and not completed till date;
- (c) the details of ongoing work till date with name of agency and tendered amount and date of completion work?

SHRI WILFRED D'SA

**SHACK POLICY**

102. WILL the Minister for Tourism be pleased to state:

- (a) the details of Shack Policy;
- (b) whether local Panchayat is taken in to confidence before finalization of policy;
- (c) whether demarcation of land for allotment to shack owner is done in consultation with Local Panchayat;
- (d) whether any complaint is received from hotel industry on allotment of Shack in front of their way to Beach; if so the details thereof; and

- (e) the policy of Government to protect the interest of common man on Beaches?

SHRI LUIZINHO FALEIRO

**FARMERS MARKET YARDS IN NAVELIM CONSTITUENCY**

103. WILL the Minister for Water Resources be pleased to state:

- (a) the details of the land acquired in the Navelim Constituency under CADA for the construction of the Farmer's Market Yards;
- (b) whether the Yards have been completed; and
- (c) if so, the number of farmers using the same?

**ASSEMBLY HALL  
PORVORIM, GOA  
19<sup>TH</sup> JULY, 2018**

**N. B. SUBHEDAR  
SECRETARY, LEGISLATURE**